

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:714
ANSWERED ON:22.11.2002
BRIBERY CHARGES AGAINST GOVERNMENT OFFICIALS
ADHIR RANJAN CHOWDHURY;SHYAMA SINGH

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) Whether the Income Tax Department has established that several accounts were used by Xerox Modicorp to Park the money it used to pay bribes to Government Officials;
- (b) if so, the details of Government officials identified to whom Modicorp has given bribes; and
- (c) the action the Government propose to take against the involved persons ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

- (a) ,(b) & (c): Documents seized by the Income Tax Department during search and seizure operation carried out on 17.7.2002 at the premises of M/s. Xerox Modicorp Ltd. and connected persons indicate that this company
- (i) generated cash by making payments to certain entities by whom no service was rendered, and
 - (ii) released payments to sale employees under cash vouchers, `I owe you` (IOU). Investigation carried so far has not revealed that cash so generated was used to pay bribes to Government officials.